

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Tirupur Surya Textiles Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/467(CHE)2017
(IA/MA) APPLICATION NUMBERS

IA/1091(CHE)/2024

ORDER

Present: Ms. Ramya, Ld. Counsel for Applicant/Liquidator.

This Application has been filed to take on record the 24th Progress Report.

It is stated that there are certain applications, which are pending disposal. The liquidation timeline is upto 08.01.2025.

The Liquidator is directed to complete the process within the extended timeline presuming that no further extension will be given.

The same is taken on record, subject to all just exceptions.

IA/1091(CHE)/2024 is accordingly **disposed of**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**